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ITEM NO.1C  
(For Judgment)

COURT NO.6

SECTION XVI

RECORD OF PROCEEDINGS  
SUPREME COURT OF INDIA

CONTEMPT PET. (CIVIL) No.44/2005 in CIVIL APPEAL NO. 1357 OF 2003

BIHAR FINANCE SERVICE H.C. COOP. SOC. LTD.

Petitioner(s)

VERSUS

GAUTAM GOSWAMI AND ORS.

Respondent(s)

Date: 05/03/2008

This matter was called on for pronouncement  
of Judgment today.

For Petitioner(s)

Mr. Abhay Prakash Sahay,Adv.  
Mr. Kuldip Singh,Adv.

For Respondent(s)

Mr. T. Mahipal,Adv.  
Mr. Amit Pawan,Adv.  
Mr. B.B. Singh,Adv.  
Mr. Gopal Singh,Adv.  
Mr. Alok Kumar,Adv.

Hon'ble Mr. Justice S.B. Sinha pronounced the Judgment of the  
Bench comprising of His Lordship and Hon'ble Mr. Justice Harjit  
Singh Bedi.

The contempt petition is disposed of with directions and  
observations as contained in the signed judgment.

(A.S. BISHT)  
COURT MASTER

(PUSHAP LATA BHARDWAJ)  
COURT MASTER

(Signed reportable judgment is placed on the file)